

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 197 OF 2020

Anyssia Viegas

..... Petitioner

V e r s u s

State of Goa & ors.

..... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondent nos.1, 2, 3 and 5.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 5th November, 2020

P.C.

The 4th respondent is an official of respondent no.5. Shri Faldessai, learned Additional Government Advocate, seeks time to get instructions whether he needs to have a separate Counsel as he is a party in his personal capacity. As to the remaining respondents, he seeks time to file reply. Post the matter on 26.11.2020.

M. S. JAWALKAR

DAMA SESHADRI NAIDU, J.

arp/*